

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 15<sup>th</sup> March, 2019.

No.HCM/1/96/BENCH/384/As approved by Hon'ble The Chief Justice, High Court of Manipur, it is hereby informed to all the learned counsel and concerned parties that the following Benches are being constituted for the following periods:-

#### **18-3-2019 (Monday)**

Hon'ble The Chief Justice Hon'ble Mr. Justice M.V. Muralidaran	Division Bench	2.00 p.m.
Hon'ble The Chief Justice	Single Bench (Civil matters & Contempt Cases)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.

#### **19-3-2019 (Tuesday)**

Hon'ble The Chief Justice Hon'ble Mr. Justice M.V. Muralidaran	Division Bench	10.30 a.m.
Hon'ble The Chief Justice	Single Bench (Civil matters, WP(C)& Contempt Cases)	After Division Bench
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part-2: Hearing matters of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part-2: Hearing matters of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench Part-2: Hearing matters of Cril. matters.	After Division Bench



**20-3-2019 (Wednesday)**

Hon'ble The Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench	10.30 a.m.
Hon'ble The Chief Justice	Single Bench (Civil matters & Contempt Cases)	After Division Bench
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part-1: Motion/ Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part-1: Motion/ Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench Part-1: Motion/ Admission/Orders of Cril matters	10.30 a.m.

**28-3-2019 (Thursday)**

Hon'ble The Chief Justice Hon'ble Mr. Justice Lanusungkum Jamir	Division Bench	10.30 a.m.
Hon'ble The Chief Justice	Single Bench (Civil matters, WP(C)& Contempt Cases)	After Division Bench
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part-2: Hearing matters of (WP(C) & other Cases earlier heard by this bench)	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part-2: Hearing matters of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench Part-2: Hearing matters of Cril. matters.	10.30 a.m.



**29-3-2019 (Friday)**

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench	10.30 a.m.
Hon'ble The Chief Justice	Single Bench (Civil matters & Contempt Cases)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part-1: Motion/ Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part-1: Motion/Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench Part-1: Motion/ Admission/Orders of Cril matters	10.30 a.m.

**30-3-2019 (Saturday)**

Hon'ble The Chief Justice	Single Bench (Civil matters & Contempt Cases)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part-1: Motion/ Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part-1: Motion/ Admission/Orders of (WP(C) & other Cases earlier heard by this bench)	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench Part-1: Motion/ Admission/Orders of Cril matters	10.30 a.m.

Sd/-

**( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)**



Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and circulation  
to the learned members*

*R.K. Memcha Devi*  
15/3/2019  
( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)